

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-316

Appeal No265/252/ND/2019
CA-30/CV/ND/2019

IN THE MATTER OF:

M/s Gwalco Pvt Ltd

Vs.

ROC

...Applicant

...Respondent

SECTION

Under Section 252

Order delivered on 24.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

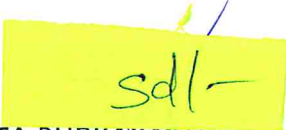
For the Applicant :

For the Respondent :

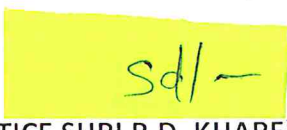
ORDER

Ld. AROC has put in appearance. Ld Counsel for the Petitioner has not put in appearance before the Hon`ble Bench. Pursuant to earlier order dated 11.10.2019 reply of ROC is on record.

Misc. Application No, CA/30/C-V/ND/2019 was filed before this bench for restoration of the Company appeal no. 265/252/ND/2019 along with CA/52/C-V/ND/2019 as affidavit of proof of service. On perusal of the earlier order it is observed that none was present on behalf of the petitioner hence, matter & application is dismissed for non-prosecution.


(SUMITA PURKAYASTHA)
MEMBER (T)

LV


(JUSTICE SHRI R.D. KHARE)
MEMBER (J)